

NIC - Rajasthan High Court
SMS Procedure For Case Information
of Rajasthan High Court

A. For making query of cases of Rajasthan High Court Jodhpur

1. Query by Filing Number **FP + FilingYear(YYYY) + CaseType + FilingNo**
2. Query by Case Number **CP + CaseYear(YYYY) + CaseType + CaseNo**
3. In message box type **CP** for query by Case Number **FP** for query by FilingNo/DiaryNo followed by number as given in point-1 and point-2
4. To know the status of Case Number CW/2/2012 of Jodhpur High Court
5. Send the following SMS to **56767**
RHCASE CP2012CW2
6. Case status will be received in your INBOX as given below

CW/2/2012 is PENDING. Next Date is 14/02/2012. ORDERS / APPLICATION .
Please verify from RHC Jodhpur & for details visit <http://courtnic.nic.in/jodh/content.asp>

B. For making query of cases of Rajasthan High Court Bench Jaipur

1. Query by Filing Number **FB + FilingYear(YYYY) + CaseType + FilingNo**
2. Query by Case Number **CB + CaseYear(YYYY) + CaseType + CaseNo**
3. In message box type **CB** for query by Case Number **FB** for query by FilingNo/DiaryNo followed by number as given in point-1 and point-2
4. To know the status of Case Number CW/686/2012 of High Court Bench Jaipur
5. Send the following SMS to **56767**
RHCASE CB2012CW686
6. Case status will be received in your INBOX as given below.

CW/686/2012 is PENDING. Next Date is 31/01/2012 .FOR ADMISSION- NOTICE NOT ISSUED.
Please verify from RHC Jaipur & for details visit <http://courtnic.nic.in/rajasthan/content.asp>

Please use casetype as given below

Rajasthan High Court Bench Jaipur
National Informatics Center (NIC)
Case Type Code List Processed on 25/1/2012
=====

Case Type	Detail
APPLR	APPLICATION CRIMINAL
CRLA	CRIMINAL APPEAL
CRLCP	CRIMINAL CONTEMPT
CRLCR	CRIMINAL CONTEMPT REF.

CRLDR	CRIMINAL DEATH REFERENCE
CRLLA	CRIMINAL LEAVE TO APPEAL
CRLMA	CRIMINAL MISC. APPLI
CRLMB	CRIMINAL MISC. BAIL
CRLMP	CRIMINAL MISC(PET.)
CRLO	CRIMINAL ORIGINAL
CRLR	CRIMINAL REVISION
CRLRF	CRIMINAL REF.
CRLRW	CRIMINAL.REVIEW
CRLSA	CRIMINAL STAY APPLICATION
CRLTP	CRIMINAL.MISC.TRNFR.PET.
CRLW	CRIMINAL WRITS
MREF	MURDER REFENCE
RSTAY	CRIMINAL STAY
SOSA	SUSP OF SENTENCE (A)
SOSP	SUSP OF SENTENCE (P)
SOSR	SUSP OF SENTENCE (R)
APPLC	APPLICATION CIVIL
ARBAP	ARBITRATION APPL.
ARBS	ARBITRATION SUIT
CAVTC	CAVEAT CIVIL
CCP	CIVIL CONTEMPT PET.
CDC	CIVIL DEFECT CASES
CFA	CIVIL FIRST APPEAL
CMA	CIVIL MISC. APPEAL
CMAP	CIVIL MISC. APPL.
CMP	CIVIL MISC. PETITION
COA	COMPANY APPEAL
COAP	COMPANY APPLICATION
COEXP	COMPANY EXE. PET.
COP	COMPANY PETITION
COS	COMPANY SUIT
CPA	CIVIL PAUPER APPLI.
CR	CIVIL REVISION
CREP	C RECRIMINATION PET.
CRF	CIVIL REF.
CRW	CIVIL REVIEW
CSA	CIVIL SECOND APPEAL
CSTAY	CIVIL STAY
CTA	CIVIL TRANSFER APPL.
CUSTA	CUSTOM APPEAL
EAR	EXCISE ACT REF.
EDAP	ESTATE DUTY APPL.
EDC	ESTATE DUTY CASES
EDR	ESTATE DUTY REF.
EGCAP	Ex.&GOLD Ctrl RefAPP
EGCR	Ex.&GOLD Ctrl Ref.
EP	ELECTION PETITION
ERP	ELEC.RECRIMATION PET

EXCIA	EXCISE APPEAL
EXFA	EX. FIRST APPEAL
EXSA	EX. SECOND APPEAL
GTA	GIFT TAX APPEAL
GTAP	GIFT TAX APPL.
GTR	GIFT TAX REF.
ITA	INCOME TAX APPEAL
ITAP	INCOME TAX APPL
ITR	INCOME TAX REF.
MATR	MATRIMONIAL REF.
OOA	OTHER ORIGINAL APPL
OOS	OTHER ORIGINAL SUIT
RAP	CIVIL RESTORATON APL
SAC	SPECIAL APPEAL CIVIL
SCLA	SC LEAVE TO APPEAL
STAP	SALES TAX APPLITION
STR	SALES TAX REVISION
TESTC	TESTAMENTARY CASE
TRAP	TRANSFER APPLICATION
WTA	WEALTH TAX APPEAL
WTAP	WEALTH TAX REF. APPL
WTC	WEALTH TAX CASES
WTR	WEALTH TAX REF.
XOBJ	CROSS OBJECTION
APPLW	APPLICATION WRIT
CAVTW	CAVEAT WRIT
CMS	WRIT STAY
CW	CIVIL WRITS
HC	HABIOUS CARPOUS
LPA	LETTER PATENT APPEAL
SAW	SPL. APPL. WRIT
WMAP	WRIT MIS.APPELICATION
WRAP	WRIT RESTORATION APP
WRW	WRIT REVIEW
XOBJW	CROSS OBJECTION WRIT

**Rajasthan High Court Jodhpur
National Informatics Center (NIC)
Case Type Code List Processed on 27/1/2012**

=====

Case Type

CCOCR
CCOFA
CCOIT
CCOMA
CCOSA
CCOSP
CCP
CEA
CEC
CFA
CLA

Detail

CIV.CROS.OBJ.CIV.REV
CIV.CROS.OBJ.FIR APP
CIV.CROS.OBJ.IT APP
CIV.CROS.OBJ.MISCAPP
CIV.CROS.OBJ.SEC APP
CIV.CROS.OBJ. SPL.AP
CIV. CONTEMPT PET.
CENTR.EXCISE APPEAL
CIVIL EXECUTION CASE
CIVIL FIRST APPEAL
CIV. LEAVE TO APPEAL

CMA	CIVIL MISC. APPEAL
CMAP	MISC. APPLICATION
CMEA	CIV. MISC. EX. APPL.
COA	COMPANY APPEAL
COAP	COMPANY APPLICATION
COITA	CROSOBJ.I.TAX APPEAL
COL	COMPANY LIQUIDATION
COP	COMPANY PETITION
COS	COMPANY SUIT
COSAW	CROS.OBJ.SPL.AP.WRIT
CPA	CIVIL PAUPER APPLI.
CPFA	CIV. PAUPER I APPEAL
CPSA	CIV. PAUPER II APPEL
CR	CIVIL REVISION
CRES	CIVIL RESTORATION
CRF	CIVIL REF.
CRLA	CRIMINAL APPEAL
CRLAB	CRL APP BAIL
CRLBC	CRLMINL BAIL CANCELL
CRLCP	CRIMINAL CONTEMPT
CRLCR	CRL. CONTEMPT REF.
CRLDR	CRL DEATH REFERENCE
CRLJA	CRIMINAL JAIL APPEAL
CRLJR	CRIM. JAIL REVISION
CRLLA	CRML LEAVE TO APPEAL
CRLMA	CRIMINAL MISC. APPLI
CRLMB	CRIMINAL MISC. BAIL
CRLMP	CRIMINAL MISC(PET.)
CRLO	CRIMINAL ORIGINAL
CRLR	CRIMINAL REVISION
CRLRB	CRL REV BAIL
CRLRF	CRL. REF.
CRLTP	CRL.MISC.TRNFR.PET.
CRLW	CRIMINAL WRITS
CRW	CIVIL REVIEW
CSA	CIVIL SECOND APPEAL
CTA	CIVIL TRANSFER APPL.
CTM	Civil Testamentary
CW	CIVIL WRIT
EA	ELECTION APPLICATION
EAR	EXCISE ACT REF.
EDAP	ESTATE DUTY APP.
EDC	ESTATE DUTY CASES
EDR	ESTATE DUTY REF.
EFA	EXEC. FIRST APPEAL
EGCAP	Ex.&GOLD Ctrl RefAPP
EGCR	Ex.&GOLD Ctrl Ref.
EP	ELECTION PETITION
ESA	EXEC. SEC. APPEAL
GTAP	GIFT TAX APPL.
GTR	GIFT TAX REF.
HC	HABIOUS CARPOUS
IA	INTERLOCUTORY APPLI.
ITA	INCOME TAX APPEAL
ITAP	INCOME TAX APPLICA.
ITC	INCOME TAX CASES
ITR	INCOME TAX REF.
LPA	LETTER PATENT APPEAL
MATR	MATRIMONIAL REF.
MREF	MURDER REFENCE
OTRC	OTHER TAX REF. CIVIL
RAP	RESTORATION APPL.
SAC	SPECIAL APPEAL CIVIL
SAW	SPL. APPL. WRIT
SCLA	SC LEAVE TO APPEAL
STAP	SALES TAX APPLITION
STR	SALES TAX REF.
TRAP	TRANSFER APPLICATION
WCP	WRIT CONTEMPT
WMAP	WRIT MISC APPLICATIO

WRES
WRW
WTA
WTC
WTR

WRIT RESTORATION
WRIT REVIEW
WEALTH TAX APPEAL
WEALTH TAX CASES
WEALTH TAX REF.